GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA
UNSTARRED QUESTION NO. 1566
TO BE ANSWERED ON THE 20th SEPTEMBER, 2020

Setting up of NIPER

1566. DR. VISHNU PRASAD M.K.:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has set up any National Level Institute of Pharmaceutical Education and Research (NIPER) in various States for the establishment of pharmaceutical units and focusing on the pharmaceutical sector;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received any proposal for setting up of NIPER in Tamil Nadu and if so, the details thereof; and
- (d) the time by which approval is likely to be accorded?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA)

- (a) & (b): Yes Sir. The Government has established seven National Institutes of Pharmaceutical Education and Research (NIPERs) at Mohali (Punjab), Ahmadabad (Gujarat), Hajipur (Bihar), Hyderabad (Telangana), Guwahati (Assam), Kolkata (West Bengal) and Raebareli (Uttar Pradesh) to nurture and promote quality and excellence in pharmaceutical education and research in India.
- (c) A proposal for setting up of NIPER at Madurai, Tamil Nadu was approved in principle by the Central Government. Accordingly, aconsolidated proposal seeking funds for the period 2017-18 to 2019-20 for setting up and equipping the existing NIPERs and four newly proposed NIPERs at Madurai (Tamil Nadu) and in the states of Chhattisgarh, Rajasthan and Maharashtra was placed for consideration of the Expenditure Finance Committee (EFC) in the Ministry of Finance on 26.03.2018. While the EFC approved continuation of the existing NIPERs, but it recommended for deferment of setting up of the proposed four new NIPERs at Tamil Nadu, Maharashtra, Rajasthan and Chhattisgarh.
- (d) The consolidated EFC proposal for the period 2020-21 to 2024-25 was again sent to the Ministry of Finance in June, 2020 for strengthening and equipping the existing NIPERs and setting up of new NIPERs in the states of Tamil Nadu, Maharashtra, Chhattisgarh, Rajasthan and Karnataka. However, the Ministry of Finance has returned back the proposal referring to their general guidelines which prescribe that the continuing schemes be appraised after 15th Finance Commission's recommendations are accepted and resource position of public exchequer is clear.
